

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.07.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4972 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Amav Developers LLP Vs. Anurag Nirbhaya, Resolution Professional of Pushpanjali Realms and Infratech Limited	Arjun Sanjay
2.	I.A. No. 4976 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Panshul Agro Food LLP Vs. State Bank of India & Ors.	Keith Varghese
3.	I.A. No. 4981 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Vishal Ganpat Shinde (Suspended Director of Gokul Sugar Industries Limited) Vs. Mohandas Chhataram Through Its Partner Pankaj Somaiya & Ors.	Anuj Tiwari
4.	I.A. No. 5015 of 2026 in Contempt Case (AT) No. ____ of 2026 in Comp. App. (AT) No. 276 of 2025	Jayant Kumar Mittal Vs. Polowings HealthTech Private Limited & Ors.	Ojaswa Pathak

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Assistant Registrar**